

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3966
TO BE ANSWERED ON 10.08.2016

JOINT VENTURE OF NPCIL

3966. SHRI DUSHYANT CHAUTALA:

Will the PRIME MINISTER be pleased to state:

- (a) whether Nuclear Power Corporation of India Limited (NPCIL) has formed joint ventures with other Indian public sector units to help the State-owned company secure finance for new projects;
- (b) if so, the number of joint ventures undertaken by NPCIL till date;
- (c) whether NPCIL has fixed any target for increase of power capacity through joint ventures; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

- (a) Yes, Sir.
- (b) Three Joint Venture (JV) companies have been incorporated so far for setting up nuclear power projects in future. These are Anushakti Vidhyut Nigam Limited (NPCIL-NTPC), NPCIL-Indian Oil Nuclear Energy Corporation Limited and NPCIL-NALCO Power Company Limited.
- (c) No, Sir.
- (d) Projects with foreign technical cooperation (beyond Kudankulam) are planned to be set up through the JVs and discussions in this regard with the prospective JV partners have been initiated.
